

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M K HANJURA

Petition(s) for Special Leave to Appeal (Cr1.)

No(s). 993/2014

STATE OF U.P

Petitioner(s)

VERSUS

LAT00RI & ANR

Respondent(s)

(with appln. (s) for exemption from filing O.T.)

Date : 19/08/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Upendra Mishra,Adv.
Mr. C. D. Singh,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.2 is reported to be dead. The learned counsel
for the petitioner shall within a period of four weeks file
death certificate of the said respondent.

the

List again on 5.11.2015.

(M K HANJURA)
Registrar

MG

Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2015.08.20
10:10:07 SCT
Reason: